NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/191/2016

NAME OF THE PETITIONER(S)

: Emirates Trading Agnecy LLC

NAME OF THE RESPONDENT(S)

: M/s ETA engineering Ltd & 7 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. AKAVINDAN

for fox March & Associated

to ROMAN CHERZAN

THRITAMBAT EANNAN

3 As. L. Sundareson, senior counsel

Kiaawtham Kumar Athiban Vijay A.K

Counsel for R2-4 of Miles

ORDER

Counsel representing both the parties present and prayed time for submitting arguments in CA-1/2016 regarding the maintainability of the petition filed by R2 to R4. Time extended at request. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)